GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO. 1461

ANSWERED ON 15.12.2022

DEVELOPMENT OF RENEWABLE ENERGY PROJECTS

1461. DR. NISHIKANT DUBEY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the steps being undertaken for the development of new and renewable energy in the country; and
- (b) the details of any specific measures being undertaken by the Government to develop new and renewable energy in Jharkhand?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030.

So far, a total of 172.72 GW capacity from non-fossil fuel based energy resources has been installed in the country as on 31.10.2022. This includes 165.94 GW Renewable Energy and 6.78 GW Nuclear Power capacity.

The Government has taken several measures to promote renewable energy in the Country, which, inter-alia, includes the following:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- (b) The Renewable Energy projects undertaken by the Ministry in the state of Jharkhand, inter-alia, include the following:-

Solar Parks:

• Under the Scheme for "Development of Solar Parks and Ultra Mega Solar Power Projects", Ministry has approved seven Solar Parks of aggregate capacity 1169 MW in Jharkhand.

PM-KUSUM Scheme:

- Component-A: 50 MW capacity sanctioned to Jharkhand Bijli Vitran Nigam Limited (JBVNL) based on demand.
- Component-B: 16717 nos. of standalone solar pumps sanctioned to Jharkhand Renewable Energy Development Agency (JREDA).
- Component-C: 10,000 nos. of pumps sanctioned under feeder solarization and 1000 nos. of pumps sanctioned for individual pump solarization.

Solar Rooftop Phase-II:

• 11.38 MW capacity has been allocated to the DISCOMs in the state.

Biogas Programme:

• A target for installation of 50 number of small biogas plants has been allocated during the current FY 2022-23 to the Rural Development Department, Government of Jharkhand.
